

**Reservation of Herbal Plants**

3012. KUMARI DIPIKA CHIKHLIA:  
SHRI CHETAN P.S.  
CHAUHAN:  
SHRIMATI MAHENDRA  
KUMARI:  
DR. R. MALLU:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a large number of herbal plants are seriously threatened and are on the verge of extinction; and

(b) if so, the reasons therefor and the steps proposed to be taken for their preservation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Information is being collected and will be laid on the Table of the House.

**Agency for effective health services**

3013. SHRI JEEWAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to bring under control of one agency hospitals, dispensaries, primary health centres, maternity homes, sub-centres, poly clinics and sub clinics and registered private nursing homes in Delhi for effective control and better functioning;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : (a) to (c). NO, Sir. The

Government does not consider it feasible to bring hospitals dispensaries, nursing homes etc. under a single agency.

**Liquor Tragedy**

3014. SHRI INDRAJIT GUPTA:  
SHRIYASHWANTRAOPATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ayurvedic Experts had warned this Ministry long back to ban Kar-poor Asava; and

(b) if so, the details thereof and the reasons for not heeding the warning?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : (a) and (b). A recommendation was made by Ayurvedic Experts for urgent steps to effectively control production of spurious drugs, on the basis of data obtained from the analysis of certain samples of Ayurvedic drugs, having alcoholic content, from the market. The Directors of Indian Medicine Uttar Pradesh, Haryana and Bihar and Drug controller, Delhi were advised by a letter dated 15.3.1990 to take help of Excise Department to check misuse of Alcoholic to take help of Excise Department to check misuse of Alcoholic contents in the name of Ayurvedic medicine.

[*Translation*]

**Tourism Development of Sea Beaches**

3015. SHRI RAM SARAN YADAV:  
SHRI GOPI NATH GAJAPATHI:  
PROF. K.V. THOMAS:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: